This is considered to be a very fair and equitable step in the context of comparatively smaller volume of trade transacted between India and each of these countires in comparison with the volume of Indo-U.S.SR, trade. Protocols exchanged with most of these countries have already been placed in the Parliament Library.

8. It may further be mentioned that most of the East European countries are agreeable not only to maintain current level of trade with India but also to expand it continuously during the coming years.

9. It may also be noted that future contracts will be entered into on the basis of ruling prices which must be internationally competitive and also on the basis of quality and specifications being acceptable to the importer. In other words, the escalation agreed to in these Protocols will only relate to existing contracts which were valued on 6-6-1966 and will not debar both India and the East European countries from taking advantage of future trends in prices in the transactions between the two countries.

**RUNNING OF COTTON TEXTILE MILLS** 

951. SHRI D. THENGARI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to persuade Textile (cotton) Employers to run their mills all the seven days during a week;

(b) whether Government have worked out the effect of such a scheme on the employment potential and the overtime allowances of textile workers: and

(c) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) There is no such proposal under consideration.

(b) and (c) Do not arise.

ALLOTMENT OF CEMENT FOR MYSORE

952. SHRI M. D. NARAYAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether special allotment of cement for the public of Mysore is being made;

(b) if so, the quantity of the allotment; and

(c) if the answer to part (a) above be in the negative, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA) : (a) to (c). Under the scheme of decontrol, Government makes allotment of cement only for supplies Government Departto ments/Organisations under the rate contract, for which 50 per cent, of total cement production is reserved. The Cement Allocation and Coordinating Organisation has offered a special allotment of 20,000 tonnes in favour of the Government of Mysore for purchase at public rates for the period July-September, 1966.

DEFENCE-BASED INDUSTRIES IN MYSORE

953. SHRI M. D. NARAYAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any proposal under consideration of the Government to establish defence-based industries in Mysore; and

(b) if so, the nature of industries proposed to be located there?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) and (b) The information is being collected and will be placed on the Table of the House.

SPECIAL ALLOTMENT OF C.G.I. SHBETS FOR PUBLIC OF MYSORE

954. SHRI M. D. NARAYAN : Will the Minister of IRON AND STEEL be pleased to state :

(a) whether any special allotment of C.G.I. sheets for the public of Mysore is being made; and